GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

STARRED QUESTION NO. 247 TO BE ANSWERED ON 21.03.2022

ESIC HOSPITALS/DISPENSARIES

†247. SHRI KRUPAL BALAJI TUMANE: SHRI ARVIND GANPAT SAWANT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number of Employees' State Insurance Corporation(ESIC) hospitals/ dispensaries set up in the country including Maharashtra, Dadra & Nagar Haveli and Daman & Diu along with the plan of the Government to increase the number of the said hospitals/ dispensaries;
- (b)whether the Government proposes to include ESIC Health Scheme in the Pradhan Mantri Jan Arogya Yojana and if so, the details thereof;
- (c)whether the number of workers covered under ESIC is constantly increasing and if so, the details thereof;
- (d)the measures being taken by the Government to cover more beneficiaries under ESIC:
- (e)the steps taken by the Government to improve the medical services being provided by ESIC in the country; and
- (f)the steps taken by the Government to set up new hospitals/Dispensaries of ESIC in the country and to upgrade the old hospitals/dispensaries?

ANSWER

MINISTER OF LABOUR AND EMPLOYMENT (SHRI BHUPENDER YADAV)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 247 FOR 21.03.2022 BY SHRI KRUPAL BALAJI TUMANE AND SHRI ARVIND GANPAT SAWANT REGARDING ESIC HOSPITALS/DISPENSARIES.

- (a): There are 160 Employees' State Insurance (ESI) hospitals, 1517 ESI dispensaries and 76 Dispensary-cum-Branch Offices (DCBOs) in the country. State wise details including in Maharashtra, Dadra & Nagar Haveli and Daman & Diu are at Annexure-I. Expansion of medical infrastructure is an on-going and continuous activity and depends upon various factors including concentration of Insured Persons (IPs) in an area and proposals received from the State Government.
- (b): Employees' State Insurance Corporation (ESIC) has collaborated with Pradhan Mantri Jan Arogya Yojana (PMJAY) in 157 districts of the country for providing cashless medical services to its beneficiaries through PMJAY empaneled hospitals. State-wise details are at Annexure-II.
- (c): The details of enrolment of Insured Persons under the ESI Scheme are as under:

Year	No. of Insured Persons				
2016-17	31962910				
2017-18	34331300				
2018-19	34967080				
2019-20	34144140				
2020-21	33919370				

- (d): Steps taken by the ESIC to enhance coverage under ESI are as follows:-
- i. The ESI Scheme has been fully extended to 441 districts where it was partially implemented. The scheme has also been extended to 154 districts where it is implemented in district headquarters areas and industrial centres. As a result, the implementation of ESI Scheme has expanded from 393 districts in the year 2015-16 to 595 districts.
- ii. Survey/ inspections are carried out from time to time for coverage of factories and establishments not covered under the ESI Act, 1948.

- (e) & (f): The steps taken by ESI Corporation to improve the medical services are as under:
 - i. Bears entire expenditure (within the ceiling) on medical care incurred by the State Government for a period of 3 years w.e.f. 2019-20.
- ii. Enhancement of 50% bed strength, if bed occupancy is more than 70% in ESI hospitals for the last three consecutive years.
- iii. Provides Rs.200/- per IP per annum over and above ceiling to the State Government, where the bed occupancy in the ESIS hospitals is more than 70% during the previous financial year.
- iv. Encouraging formation of ESI State level society to enable faster administrative and financial decision making.
- v. Empanelment of government/private hospitals for providing secondary and tertiary care medical services.
- vi. Behavioural training to the staff.
- vii. Feedback system for indoor patients.
- ESI Corporation has taken up various steps to set up new hospitals/dispensaries in the country and to upgrade the old hospitals/dispensaries, which include:-
- Five new ESI hospitals have been commissioned during last three years at Angul (Odisha), Rudrapur (Uttarakhand), Korba, Raipur (Chhattisgarh) & Udaipur (Rajasthan).
- ii. Bed strength of 13 ESI hospitals has been enhanced.
- iii. Approval has been granted for setting up of 54 new ESI hospitals across the country.
- iv. Approval has been granted for 109 new ESI dispensaries to be run by the State Governments.

It has also been decided by the ESI Corporation to undertake structural audit of old hospitals and dispensaries to plan renovation/ reconstruction accordingly.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 247 FOR 21.03.2022 BY SHRI KRUPAL BALAJI TUMANE AND SHRI ARVIND GANPAT SAWANT REGARDING ESIC HOSPITALS/ DISPENSARIES.

State-wise number of ESIC/ESI Scheme (ESIS) hospitals/dispensaries and Dispensary-cum-Branch Office (DCBOs)

Sl. No.	State / Union Territory	ESI Hospitals (160)		Dispensaries (1517)		Dispensary –cum- Branch Offices (DCBOs)
		ESIC	ESIS	ESIC	ESIS	ESIC
1.	Andaman & Nicobar Island	0	0	0	0	1
2.	Andhra Pradesh	0	4	0	94	4
3.	Arunachal Pradesh	0	0	0	0	1
4.	Assam	1	1	0	27	1
5.	Bihar	2	2	0	17	3
6.	Chandigarh (UT)	1	0	0	2	0
7.	Chhattisgarh	2	0	0	42	0
8.	Delhi (UT)	4	0	32	0	0
9.	Goa	0	1	0	14	0
10.	Gujarat	4	7	0	103	3
11.	Haryana	3	4	0	82	2
12.	Himachal Pradesh	1	1	0	17	1
13.	Jammu & Kashmir	1	0	0	8	5
14.	Jharkhand	2	1	0	21	2
15.	Karnataka	3	8	0	110	5
16.	Kerala	3	9	0	145	1
17.	Madhya Pradesh	1	6	0	42	8
18.	Maharashtra	3	12	0	68	13
19.	Manipur	0	0	0	0	1
20.	Meghalaya	0	0	0	0	0
21.	Mizoram	0	0	0	0	0
22.	Nagaland	0	0	0	0	0
23.	Odisha	2	7	0	41	1
24.	Puducherry (UT)	0	1	0	15	0
25.	Punjab	1	6	0	69	3
26.	Rajasthan	4	4	0	74	6
27.	Sikkim	0	0	0	3	0
28.	Tamil Nadu	2	8	0	225	1
29.	Telangana	2	5	0	70	9
30.	Tripura	0	0	0	5	0
31.	Uttar Pradesh	6	10	4	94	2
32.	Uttarakhand	1	0	0	30	0
33.	West Bengal	1	13	0	63	3
	Total	50	110	36	1481	76

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 247 FOR 21.03.2022 BY SHRI KRUPAL BALAJI TUMANE AND SHRI ARVIND GANPAT SAWANT REGARDING ESIC HOSPITALS/ DISPENSARIES.

State-wise details of the districts covered under Pradhan Mantri Jan Arogya Yojana (PMJAY)

Sr.	State	Districts covered			
No.					
1.	Assam	Biswanath, Chirang, Lakhimpur, Majuli, Sibsagar, and Udalguri (06)			
2.	Chhattisgarh	Balod, Baloda Bazar, Balrampur, Bastar, Bemetara, Bijapur, Bilaspur, Dantewada, Dhamtari, Durg, Gariaband, Janjgir-Champa, Jashpur, Kabirdham, Kanker, Kondagaon, Koriya, Mahasamund, Mungeli, Narayanpur, Raigarh, Rajnandgaon, Sukma, Surajpur, Gaurella-Pendra-Marwahi, and Surguja (26)			
3.	Jammu & Kashmir	Anantnag, Bandipore, Baramula, Doda, Ganderbal, Kishtwar, Kulgam, Kupwara, Poonch, Rajauri, Ramban, and Shopian (12)			
4.	Ladakh	Kargil, and Leh (02)			
5.	Jharkhand	Chatra, Dumka, Garhwa, Godda, Gumla, Jamtara, Khunti, Latehar, Lohardaga, Pakaur, Palamu, Pashchimi, Singhbhum, and Simdega (13)			
6.	Karnataka	Bidar, Chickmagloor, Chikballapur, and Kodagu (04)			
7.	Madhya Pradesh	Agar, Alirajpur, Anuppur, Ashok Nagar, Balaghat, Barwani, Betul, Bhind, Bhopal, Burhanpur, Chhatarpur, Chhindwara, Damoh, Datia, Dewas, Dhar, Dindori, Guna, Gwalior, Harda, Hoshangabad, Jabalpur, Jhabua, Katni, Khandwa (East Nimar), Khargone (West Nimar), Mandla, Mandsaur, Morena, Narsinghpur, Neemuch, Panna, Raisen, Rajgarh, Ratlam, Rewa, Sagar, Satna, Sehore, Seoni, Shahdol, Shajapur, Sheopur, Shivpuri, Sidhi, Singrauli, Tikamgarh, Ujjain, Umaria, and Vidisha (50)			
8.	Maharashtra	Ahmednagar, Akola, Amrawati, Aurangabad, Beed, Bhandara, Buldhana, Chandrapur, Dhule, Gondia, Hingoli, Jalgaon, Jalna, Latur, Mumbai Suburban, Nagpur, Nanded, Nandurbar, Nashik, Osmanabad, Palghar, Parbhani, Raigad, Ratnagiri, Sangli, Satara, Sindhudurg, Solapur, Thane, Wardha, Washim, Yavatmal, and Gadchiroli (33)			
9.	Manipur	Imphal East (01)			
10.	Nagaland	Mokokchung (01)			
11.	Rajasthan	Baran, Churu, Jalore, Karauli, and Pratapgarh (05)			
12.	Tripura	Dhalai, Gomati, North Tripura, and Sipahijala (04)			
